



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

[For Thursday,15th October 2020]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

**HONOURABLE THE CHIEF JUSTICE (ACTING)
HONOURABLE MR. JUSTICE MANISH CHOUDHURY**

COURT NO: 2

[DIVISION BENCH - I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
19	WA/80/2020 FIXED (BY SLIP)	M/S RENAISSANCE TRADERS Versus THE STATE OF ASSAM AND 5 ORS.	MR S S DEY MR. M NATH MR. D J KAPIL MS. M K BROWN	GA, ASSAM MR. P K SARMA SC, EXCISE DEPTT. GA, NAGALAND GA, AP
20	WITH WA/81/2020 FIXED (BY SLIP)	M/S RHINO ASSOCIATES ENTERPRISE Versus THE STATE OF ASSAM AND 5 ORS	MR S S DEY MR. M NATH MR. D J KAPIL MS. M K BROWN	GA, ASSAM SC, EXCISE DEPTT. GA, NAGALAND GA, AP
ORDERS				
21	I.A.(Civil)/1742/2020 B/O in PIL/21/2020 WITH PIL/21/2020	BISWAJIT ROY Versus SUBRATA MAZUMDAR AND 11 ORS. SUBRATA MAZUMDAR AND 8 ORS. Versus THE STATE OF ASSAM AND 3 ORS,	MR. M NATH MR. A BHATTACHARJEE MR. D J KAPIL MR A M MAZUMDAR MRS S B CHOUDHURY	MR S DUTTA MS. S B CHOUDHURY MR S S DEY GA, ASSAM MR SISHIR DUTTA (R2) MR. M NATH MR. A BHATTACHARJEE MR. D J KAPIL MR S DAS (R2) MR. SIDHANT DUTTA (R2) SC, REVENUE

LEAVE NOTE OF ADVOCATES FOR 15/10/2020

1)	MR. R HUSSAIN	13-10-2020	To	07-11-2020
2)	MR J I BARBHUIYA	14-10-2020	To	05-11-2020



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

[For Thursday,15th October 2020]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

THE HON'BLE THE CHIEF JUSTICE (ACTING)

COURT NO: 2

**[THIS BENCH WILL SIT AFTER RISING OF
DIVISION BENCH-I]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	Arb.P./24/2020	NORTH EAST ENGINEERING AND CONSTRUCTION. Versus NUMALIGARH REFINERY LTD.	MR. D BARUAH MS. N UPADHYAY MR. A I Ali	
2	Arb.P./25/2020	NORTH EAST ENGINEERING AND CONSTRUCTION. Versus NUMALIGARH REFINERY LTD.	MR. D BARUAH MS. N UPADHYAY MR. A I Ali	
3	Arb.P./37/2020	M/S AIEN MEREN ENTERPRISE Versus THE PRINCIPAL CHIEF CONSERVATOR OF FOREST AND HEAD OF FOREST FORCE	MR. A DHAR MR R SINGHA	SC, FOREST
ADMISSION				
4	Arb.P./14/2020	M/S. MAYENGBAM BOBO SINGH Versus NORTH EAST FRONTIER RAILWAY AND ANR.	MR G N SAHEWALLA MR D SENAPATI MR. A CHETIA MR H K SARMA MR. M SAHEWALLA	SC, NF RLY
ORDERS				
5	Review.Pet./165/2019 WP(C) 6168/2019(D/O)	MS. NISHA MEDHI AND 19 ORS. Versus SRI AKALESH KALITA AND 35 ORS	MR. U K NAIR MR. A CHETRY MR. M P SARMA	SC, EDU
6	Review.Pet./94/2020 (PDF COPY)	BIMAL CHANDRA NATH AND 12 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR. T J MAHANTA MR. P P DUTTA MR. A BORUA	GA, ASSAM SC, FINANCE

LEAVE NOTE OF ADVOCATES FOR 15/10/2020

1)	MR. R HUSSAIN	13-10-2020	To	07-11-2020
2)	MR J I BARBHUIYA	14-10-2020	To	05-11-2020



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

[For Thursday,15th October 2020]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK

COURT NO: 3

[CIVIL BENCH - II]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
31	WP(C)/3425/2020 B/O	NIRMALA DEVI Versus THE STATE OF ASSAM AND 5 ORS.	MR D MAHANTA	SC, HIGHER EDU MR. U K NAIR MR. A CHETRY MR. M P SARMA
32	WP(C)/3588/2020 FIXED	SAHAD HUSSAIN MAZUMDER Versus THE COTTON UNIVERSITY AND 4 ORS.	MR. M AHMED MD I H LASKAR	SC, HIGHER EDU SC, COTTON UNIVERSITY MR. P D NAIR
33	WP(C)/4356/2020 B/O	AMINUL ISLAM Versus THE STATE OF ASSAM AND 3 ORS	MR. S BANIK A N HUSSAIN MS F BEGUM	SC, ELEM. EDU
ORDER (STAY VACATING)				
34	I.A.(Civil)/1662/2020 B/O in WP(C)/2103/2020 WITH WP(C)/2103/2020	BISHNU BORAH Versus MALAYA BORAH AND 11 ORS MALAYA BORAH Versus THE STATE OF ASSAM AND 12 ORS	MR. A DAS MR. J C GOGOI MR. K KALITA MR B ISLAM	SC, HIGHER EDU MR J C GOGOI MR. M DAS SC, HIGHER EDU MR S BHARALI MR. M DAS MR. M DAS MR. A DAS MR. N K NEOG MR. N K NEOG
ORDERS				
35	Cont.Cas(C)/269/2020 B/O	BRAHMANANDA KURMI Versus PREETOM SAIKIA AND 2 ORS.	MR. M KHAN MR. J RAHMAN KAKALI DEVI	MR. D SAIKIA MR S M T CHISTIE MS. N BORDOLOI

LEAVE NOTE OF ADVOCATES FOR 15/10/2020

1)	MR. R HUSSAIN	13-10-2020	To	07-11-2020
2)	MR J I BARBHUIYA	14-10-2020	To	05-11-2020



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

[For Thursday,15th October 2020]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE MANOJIT BHUYAN
HONOURABLE MR. JUSTICE SOUMITRA SAIKIA**

COURT NO: 4

[DIVISION BENCH-II]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION			
21 WP(C)/8075/2019 FIXED	KADBHANU NESSA @ KADBHANU BEGUM @ KADBHANU BIBI Versus THE UNION OF INDIA AND 6 ORS	MR H R A CHOUDHURY MR F U BARBHUIYA MR H AHMED	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.

=====

LEAVE NOTE OF ADVOCATES FOR 15/10/2020

-

1)	MR. R HUSSAIN	13-10-2020	To	07-11-2020
2)	MR J I BARBHUIYA	14-10-2020	To	05-11-2020



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

[For Thursday,15th October 2020]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SUMAN SHYAM

COURT NO: 6

[CIVIL BENCH - IV AND BAIL MATTERS]

**ITEM NOS. 10 IN THE DAILY CAUSELIST WAS
ALREADY LISTED ON 13-10-2020 BY WAY OF
MENTION MEMO]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
41	WP(C)/4345/2020 B/O	RAJU BORAH Versus THE STATE OF ASSAM AND 4 ORS	MR. B D GOSWAMI MR B ISLAM	GA, ASSAM SC, GMC
42	WP(C)/4363/2020 B/O	RAJU BORAH Versus THE STATE OF ASSAM AND 4 ORS	MR. B D GOSWAMI MR B ISLAM	GA, ASSAM SC, GMC
43	WP(C)/4364/2020 B/O	SURJOY BONIA Versus THE STATE OF ASSAM AND 4 ORS	MR. B D GOSWAMI MR B ISLAM	GA, ASSAM SC, GMC

LEAVE NOTE OF ADVOCATES FOR 15/10/2020

1)	MR. R HUSSAIN	13-10-2020	To	07-11-2020
2)	MR J I BARBHUIYA	14-10-2020	To	05-11-2020



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

[For Thursday,15th October 2020]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE RUMI KUMARI PHUKAN

COURT NO: 7

[CIVIL AND CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>ADMISSION</u>				
33	MACApp./76/2020 B/O	UNITED INDIA INSURANCE CO. LTD Versus MISS MAJIDA KHATUN AND 2 ORS	MR. A TALUKDAR MR. K K BHATTA MR J JOHN MS JONA TALUKDAR MS. R DEVI	MR. M TALUKDAR
	WITH I.A.(Civil)/480/2020 in MACApp./76/2020	UNITED INDIA INSURANCE CO. LTD Versus MISS MAJIDA KHATUN AND 2 ORS	MR. A TALUKDAR MR. K K BHATTA MR J JOHN MS JONA TALUKDAR MS. R DEVI	
<u>BAIL HEARING (BA)</u>				
34	Bail Appln./1808/2020 FIXED	AINUL ALI Versus THE STATE OF ASSAM	F ISLAM	PP, ASSAM
35	Bail Appln./1900/2020 FIXED	SAHIDUL ALI @ SHAIDUR ALI Versus THE STATE OF ASSAM	MS J DAS MS. L DAS	PP, ASSAM
36	Bail Appln./1929/2020 FIXED	HIREN KALITA AND 2 ORS. Versus THE STATE OF ASSAM	MR. N ISLAM MR K THAKUR MS TH A DEVI MR. P P SUT	PP, ASSAM
	WITH Bail Appln./1988/2020 FIXED	KRISHNA JYOTI DAS Versus THE STATE OF ASSAM	MR. R SARMA	PP, ASSAM
38	Bail Appln./1991/2020 FIXED	RANJAN DAS@JUNTI Versus THE STATE OF ASSAM	MR. A RAJKHOWA MR. R P HAZARIKA	PP, ASSAM
39	Bail Appln./2031/2020 FIXED	ABUL KALAM AZAD Versus THE STATE OF ASSAM	MR A ALI MR. I U CHOWDHURY MR. Y ALI	PP, ASSAM
<u>BAIL HEARING</u>				
40	AB/807/2020 FIXED	SHNGAKAR BARI Versus THE STATE OF ASSAM	MR. D DAS SR. ADV MR. N SHARMA	PP, ASSAM
41	AB/1850/2020 FIXED	SUJIT MISHRA Versus THE STATE OF ASSAM	MR. M DUTTA MR U ROY	PP, ASSAM

ORDERS

42	I.A.(Civil)/405/2019 B/O in MACApp./1093/2019 WITH MACApp./1093/2019 (Filing Number)	UNITED INDIA INSURANCE CO LTD Versus SRI SHARAT CH. MAHANTA AND 2 ORS	MR. K K BHATTA MR J JOHN MS JONA TALUKDAR MS. R DEVI	MR. R BORAH MR. P TALUKDAR MR. C THAKURIA
43	I.A.(CrI.)/499/2020 AB/2084/2020(D/O), B/O in AB/2084/2020	UNITED INDIA INSURANCE CO LTD Versus SRI SHARAT CH. MAHANTA AND 2 ORS ABDUL AZIZ SHEIKH @ ABDUL AZIZ Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. A AHMED	PP, ASSAM
44	I.A.(Civil)/1680/2020 WITH LCR, B/O in MACApp./147/2020 WITH MACApp./147/2020	LALITA BISWAS AND ANR. Versus ORIENTAL INSURANCE COMPANY LIMITED AND 2 ORS. ORIENTAL INSURANCE COMPANY LIMITED Versus SMTI. LALITA BISWAS AND 3 ORS.	MR. M TALUKDAR MR. A J SAIKIA MR. B KAKATI	MR. A J SAIKIA MR. M TALUKDAR MR. A SHAKIL
45	I.A.(Civil)/1708/2020 B/O in MACApp./649/2019 WITH MACApp./649/2019	SUMITRA ROY AND 2 ORS. Versus UNITED INDIA INSURANCE COMPANY LTD. AND 2 ORS. UNITED INDIA INSURANCE COMPANY LTD. Versus SMTI. SUMITA ROY AND 4 ORS	MR. M TALUKDAR MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR	MR. R GOSWAMI MR. M TALUKDAR MR. A SHAKIL

=====

=====

LEAVE NOTE OF ADVOCATES FOR 15/10/2020

-

1)	MR. R HUSSAIN	13-10-2020	To	07-11-2020
2)	MR J I BARBHUIYA	14-10-2020	To	05-11-2020



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

[For Thursday,15th October 2020]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE ACHINTYA MALLA BUJOR BARUA

COURT NO: 9

[CIVIL BENCH - III

**REMOTE VIDEO CONFERENCING MATTERS SHALL
BE TAKEN UP AFTER COMPLETION OF REGULAR
MATTERS OR AFTER 12 P.M.**

**THIS BENCH WILL HOLD COURT PROCEEDINGS
IN COURT NO. 17 INSTEAD OF COURT NO. 9.**

**THIS BENCH WILL SIT RISE AT 1:15 P.M.
AND WILL SIT AGAIN, IF TIME PERMITS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS				
30	Review.Pet./91/2020 in WP(C)/3411/2020 (D/O), B/O	LUTHFA BEGUM LASKAR Versus THE STATE OF ASSAM AND 16 ORS.	DR. B AHMED MR. N H BARBHUIYA MS N J BEGUM	SC, PNRD GA, ASSAM MR. P N GOSWAMI
31	I.A.(Civil)/1573/2020 B/O in WP(C)/2649/2020 WITH WP(C)/2649/2020	RANJAN NATH AND 12 ORS. Versus THE STATE OF ASSAM AND 8 ORS. RANJAN NATH AND 12 ORS. Versus THE STATE OF ASSAM AND 8 ORS.	MR. S K TALUKDAR MR. S K TALUKDAR MS. M TALUKDAR	GA, ASSAM GA, ASSAM

LEAVE NOTE OF ADVOCATES FOR 15/10/2020

1)	MR. R HUSSAIN	13-10-2020	To	07-11-2020
2)	MR J I BARBHUIYA	14-10-2020	To	05-11-2020



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

[For Thursday,15th October 2020]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE ACHINTYA MALLA BUJOR BARUA

HONOURABLE MR. JUSTICE MANISH CHOUDHURY

HONOURABLE MR. JUSTICE SOUMITRA SAIKIA

COURT NO: 9

[THIS BENCH WILL SIT AT 2:00 P.M.]

**SINGLE BENCHES OF HONOURABLE MR. JUSTICE
A.M. BUJORBARUA AND HONOURABLE MR. JUSTICE
S.SAIKIA WILL SIT AGAIN AFTER RISING OF
THIS BENCH, IF TIME PERMITS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
---------------	--------------------	---------------------	----------------------------	----------------------------

ORDERS

1	Crl.A./121/2020 (BY SLIP)	(THE STATE) THE NATIONAL INVESTIGATION AGENCY, Versus SHRI AKHIL GOGOI	MR. S C KEYAL SC, NIA	MR Z KAMAR MR. S BORTHAKUR
	WITH I.A.(Crl.)/411/2020 in Crl.A./121/2020	AKHIL GOGOI Versus (THE STATE) THE NATIONAL INVESTIGATION AGENCY,	MR. S BORTHAKUR	SC, NIA
2	Crl.A./130/2020	(THE STATE) THE NATIONAL INVESTIGATION AGENCY Versus DHIRJYA KONWAR @ DHAIJYA KONWAR @ DHAJYA KONWAR AND 2 ORS.	MR. S C KEYAL SC, NIA	MR Z KAMAR MR. S BORTHAKUR MS. P BORAH
	WITH I.A.(Crl.)/291/2020 in Crl.A./130/2020	(THE STATE) THE NATIONAL INVESTIGATION AGENCY Versus DHIRJYA KONWAR @ DHAIJYA KONWAR @ DHAJYA KONWAR AND 2 ORS.	MR. S C KEYAL	

LEAVE NOTE OF ADVOCATES FOR 15/10/2020

1)	MR. R HUSSAIN	13-10-2020	To	07-11-2020
2)	MR J I BARBHUIYA	14-10-2020	To	05-11-2020



सत्यमेव जयते

THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

[For Thursday,15th October 2020]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE KALYAN RAI SURANA

HONOURABLE MR. JUSTICE AJIT BORTHAKUR

COURT NO: 10

[SPECIAL DIVISION BENCH

**RESPECTIVE SINGLE BENCHES WILL SIT
AFTER RISING OF THIS BENCH]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION</u>				
6	PIL/42/2020 B/O	SYED ABDULLAH AL AMAN Versus THE STATE OF ASSAM AND ANR	MR. A BHATTACHARYA MR. M DUTTA MR N ISLAM	GA, ASSAM

=====

=====

LEAVE NOTE OF ADVOCATES FOR 15/10/2020

1)	MR. R HUSSAIN	13-10-2020	To	07-11-2020
2)	MR J I BARBHUIYA	14-10-2020	To	05-11-2020



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

[For Thursday,15th October 2020]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE KALYAN RAI SURANA

COURT NO: 10

**[THIS BENCH WILL SIT AFTER RISING OF
SPECIAL DIVISION BENCH.]**

**ADJOURNMENT TO BE PRAYED ONE DAY
IN ADVANCE.]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
JUDGEMENT				
14	Review.Pet./117/2019 in WP(C)/6520/2015 (D/O)	THE MANAGEMENT OF NORTH EASTERN REGIONAL AGRICULTURAL MARKETING CORPORATION LIMITED (NERAMAC) Versus THE WORKMEN	MR. P K TIWARI MR. S C KEYAL, Learned ASGI MR. A R GOGOI	MS. P DUTTA MR. N K BARUA
ADMISSION				
15	WP(C)/1354/2017 FIXED	SAIKHOWA SADIYA MEEN SAMABAY SAMITI LTD. Versus THE STATE OF ASSAM and 5 ORS.	MRG JALAN	GA, ASSAM
ORDERS				
16	I.A.(Civil)/1528/2020 WITH CAVT. 279/19, FIXED in WP(C)/8032/2019	ASSAM TEA EMPLOYEES PROVIDENT FUND ORGANISATION AND 2 ORS. Versus ASOMI INDUSTRIES PVT. LTD. AND 4 ORS.	MR. T DEURI	MR. S P ROY MR N RAY
	WITH WP(C)/8032/2019	ASOMI INDUSTRIES PVT. LTD. AND ANR. Versus ASSAM TEA EMPLOYEES PROVIDENT FUND ORGANISATION AND 5 ORS.	MR. S P ROY MR A K RAI MS K GOGOI MS. N RAI MR K F VIZO	MR. T DEURI (SPL. COUNSEL) SC, UBI
	WITH WP(C)/2142/2019 CAVT. NO. 0279/2019	ASOMI INDUSTRIES PVT. LTD. AND ANR. Versus ASSAM TEA EMPLOYEES PROVIDENT FUND ORGANIZATION AND 3 ORS.	MR. S P ROY MR A K RAI MS K GOGOI MS. N RAI	MR. T DEURI J RABHA SC, ATPPF FOR CAVEATOR
	WITH WP(C)/2510/2019	ASOMI INDUSTRIES PVT. LTD. AND ANR. Versus ASSAM TEA EMPLOYEES PROVIDENT FUND ORGANISATION AND 4 ORS.	MR. S P ROY MR A K RAI MS K GOGOI MS. N RAI	MR. K N CHOUDHURY (R1- R3) SC, ATEPFO MR. T DEURI (R1-R3) MR. R DUBEY MS. A B KAYASTHA MR. A N I HUSSAIN

19 WITH
WP(C)/7849/2019

ASOMI INDUSTRIES PVT. LTD. AND ANR. MR. S P ROY
Versus MR A K RAI
ASSAM TEA EMPLOYEES PROVIDENT MS K GOGOI
FUND ORGANIZATION AND 5 ORS MS. N RAI

MR S DUTTA
MR. T DEURI
MR. T DEURI
MRS. R S DEURI
J RABHA
SC, UBI

=====

=====

LEAVE NOTE OF ADVOCATES FOR 15/10/2020

1)	MR. R HUSSAIN	13-10-2020	To	07-11-2020
2)	MR J I BARBHUIYA	14-10-2020	To	05-11-2020



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

[For Thursday,15th October 2020]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE AJIT BORTHAKUR

COURT NO: 13

**[THIS BENCH WILL SIT AFTER RISING OF THE
DIVISION BENCH COMPRISING OF HONOURABLE
MR. JUSTICE A.M. BUJORBARUA AND HIS
LORDSHIP.]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION (BA)</u>				
10	Bail Appln./2145/2020 (PDF COPY), B/O	GAUTAM BARUA Versus THE STATE OF ASSAM	MR. A M BORA MR. P N GOSWAMI MR. I KALITA MR. R R Gogoi	PP, ASSAM
11	Bail Appln./2146/2020 (PDF COPY), B/O	SANJAY BARMAN Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. I U CHOWDHURY	PP, ASSAM
<u>MOTION</u>				
12	AB/2862/2020 FIXED	MD. KOFIL UDDIN AHMED @ KAPIL UDDIN Versus THE STATE OF ASSAM	MR. P K DAS MR. D BORA	PP, ASSAM
<u>BAIL HEARING (BA)</u>				
13	Bail Appln./1784/2020 (SCANNED COPY OF C.D.),FIXED	SHIBA BASUMATARY Versus THE STATE OF ASSAM	MR. P THAKURIA MR. D KHAKHALARY MR. S BASUMATARY	PP, ASSAM
<u>BAIL HEARING</u>				
14	AB/2239/2020 FIXED	BISWAJIT BAIDYA Versus THE STATE OF ASSAM	MR. A CHAUDHURY MR. N MAHAJAN	PP, ASSAM
15	AB/2648/2020 FIXED	NILMONI NATH AND 3 ORS Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MRS. R RONGMEI	PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 15/10/2020

1)	MR. R HUSSAIN	13-10-2020	To	07-11-2020
2)	MR J I BARBHUIYA	14-10-2020	To	05-11-2020



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

[For Thursday,15th October 2020]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE HITESH KUMAR SARMA

COURT NO: 14

[CRIMINAL SINGLE BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
36	Bail Appln./2161/2020 (PDF COPY), B/O	RAJIB AHMED @ RAKESH Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY	PP, ASSAM
MOTION				
37	AB/2851/2020 (PDF COPY), B/O	ANGSHUMAN ALMAN AND 3 ORS Versus THE STATE OF ASSAM	MR. A GANGULY MR T CHHETRI MR. J K DAS	PP, ASSAM
38	AB/2855/2020 (PDF COPY), B/O	BENJAMIN YEPHTO @ SUMI AND ANR. Versus THE STATE OF ASSAM	MR. A AHMED MR J P KACHARI MR. I U CHOWDHURY	PP, ASSAM
39	AB/2873/2020 (PDF COPY), B/O	KANAK HUZURI Versus THE STATE OF ASSAM	MR. A CHAUDHURY MS. L DEKA	PP, ASSAM
BAIL HEARING				
40	AB/2547/2020 FIXED	MERAJUL HAQUE Versus THE STATE OF ASSAM	MR. S C BISWAS MR D BANIA MR. F A HASSAN MR. P S BISWAS	PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 15/10/2020

1)	MR. R HUSSAIN	13-10-2020	To	07-11-2020
2)	MR J I BARBHUIYA	14-10-2020	To	05-11-2020



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

[For Thursday,15th October 2020]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MIR ALFAZ ALI

COURT NO: 15

[CRIMINAL SINGLE BENCH]

**ITEM NOS. 7 IN THE DAILY CAUSELIST WAS
ALREADY LISTED ON 13-10-2020 BY WAY OF
MENTION MEMO]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION (BA)</u>				
37	Bail Appln./2050/2020 FIXED	TARASING RONGPI Versus THE STATE OF ASSAM	MR. R ALI MR M Z SHAH	PP, ASSAM
38	Bail Appln./2084/2020 FIXED (CONNECTED WITH ITEM NOS. 11-13 IN THE DAILY CAUSELIST)	INJAMAMUL ISLAM @ INZAMAMUL ISLAM AND ANR. Versus THE STATE OF ASSAM	MD. B ISLAM MR. A A MONDAL MR S HUSSAIN MR M HOQUE	PP, ASSAM
39	Bail Appln./2097/2020 (PDF COPY), FIXED	JUGAMAYA BRAHMA @ JUGAMI BRAHMA Versus THE STATE OF ASSAM	MR. N DUBEY MD S ALI	PP, ASSAM
<u>MOTION</u>				
40	AB/2869/2020 (PDF COPY), B/O	PRASANTA BHUYAN Versus THE STATE OF ASSAM	MR. U SAIKIA	PP, ASSAM
<u>BAIL HEARING (BA)</u>				
41	Bail Appln./2023/2020 FIXED, (CONNECTED WITH ITEM NO.15 IN THE DAILY CAUSELIST.)	SOMNATH DHARA Versus THE STATE OF ASSAM	MR. M CHETIA MRS N. SINGHA MR. N SAIKIA MS B KUMARI	PP, ASSAM
WITH				
42	Bail Appln./2059/2020	SOMNATH DHARA Versus THE STATE OF ASSAM	MS. S K NARGIS MS. A MESEN MS S CHOUDHURY	PP, ASSAM
43	Bail Appln./2034/2020 FIXED -(CONNECTED WITH ITEM NO. 30 IN THE DAILY CAUSELIST)	PHULEN CHOUDHURY Versus THE STATE OF ASSAM	MR D J HALOI	PP, ASSAM
<u>BAIL HEARING</u>				
44	AB/2608/2020 FIXED	IBRAHIM ALI Versus THE STATE OF ASSAM	MR. A ROSHID MS. M R DEVI	PP, ASSAM

=====

=====

LEAVE NOTE OF ADVOCATES FOR 15/10/2020

-

-
- | | | | | |
|----|------------------|------------|----|------------|
| 1) | MR. R HUSSAIN | 13-10-2020 | To | 07-11-2020 |
| 2) | MR J I BARBHUIYA | 14-10-2020 | To | 05-11-2020 |



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

[For Thursday,15th October 2020]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI

COURT NO: 16

[CIVIL BENCH - III AND IV]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS				
37	WP(C)/8626/2019 WITH CAVT. 1052/19, B/O	M.B. RUBBER PVT. LTD. Versus THE STATE OF ASSAM AND 7 ORS.	MR D K DAS MR H BETALA MR. R K AGARWALA	GA, ASSAM MR. J I BORBHUIYA (R6,R7) MS F BEGUM (R6,R7) MR. L MOHAN (R6,R7) MR. K H CHOUDHURY (R6,R7)
38	WITH WP(C)/7641/2019 CAVT. NO. 1052/2019	M. B. RUBBER PVT. LTD. Versus THE STATE OF ASSAM AND 3 ORS.	MR. D DAS SR. ADV MR D K DAS MR. R K AGARWALA R SARMAH MR H K NATH MR H BETALA MR C KUMAR	GA, ASSAM MR. J I BORBHUIYA MR. L MOHAN FOR CAVEATOR

=====

LEAVE NOTE OF ADVOCATES FOR 15/10/2020

-

1)	MR. R HUSSAIN	13-10-2020	To	07-11-2020
2)	MR J I BARBHUIYA	14-10-2020	To	05-11-2020



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

[For Thursday,15th October 2020]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE PARTHIVJYOTI SAIKIA

COURT NO: 20

[CIVIL AND CRIMINAL

**ITEM NOS. 9, 10, 11 AND 12 IN THE DAILY
CAUSELIST WAS ALREADY LISTED ON 13-10-2020
BY WAY OF MENTION MEMO]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION</u>				
34	AB/2848/2020 (PDF COPY), B/O	BELA AHMED Versus THE STATE OF ASSAM	MR. A AHMED MR. M A CHOUDHURY MR. I U CHOWDHURY	PP, ASSAM
35	AB/2876/2020 (PDF COPY), B/O	DR. DEEPIYOTI DEKA ALIAS DR DEEPIYOTI DEKA Versus THE STATE OF ASSAM	MR D K BHATTACHARYYA	PP, ASSAM
36	AB/2878/2020 (PDF COPY), B/O	PRANJAL BORA Versus THE STATE OF ASSAM	MR. N ZAMAN MR. A GANGULY MR T CHHETRI MR D BARMAN	PP, ASSAM
37	AB/2889/2020 (PDF COPY), B/O	NALIN KUMAR HAZARIKA Versus THE STATE OF ASSAM AND ANR.	MR. P PATHAK MR. A NARZARI	PP, ASSAM
38	AB/2895/2020 (PDF COPY), B/O	DHARMENDRA KELENG Versus THE STATE OF ASSAM	MR N J DAS	PP, ASSAM
<u>BAIL HEARING</u>				
39	AB/1998/2020 FIXED	SHAMSER ALI Versus THE STATE OF ASSAM	MR. C K NATH MR. S MUNIR MS. S SAIKIA	MR. D GOGOI MR. D K BAIDYA PP, ASSAM
<u>ORDERS</u>				
40	I.A.(CrI.)/497/2020 AB/2120/2020 (D/O), B/O in AB/2120/2020	MD. AHIDUR RAHMAN @ RANA Versus THE STATE OF ASSAM	MR G N SAHEWALLA MR H K SARMA MR. M SAHEWALLA	PP, ASSAM

=====

=====

LEAVE NOTE OF ADVOCATES FOR 15/10/2020

-

-
- | | | | | |
|----|------------------|------------|----|------------|
| 1) | MR. R HUSSAIN | 13-10-2020 | To | 07-11-2020 |
| 2) | MR J I BARBHUIYA | 14-10-2020 | To | 05-11-2020 |